

Sitapur fall on Delhi-Lucknow cable route. These have not been covered under this route. Bareilly had been left out last time also and the hon. Minister has repeated that injustice. Bareilly and Faridpur fall on Lucknow route. Therefore, I would like to ask the hon. Minister the time by which Government propose to install electronic exchanges in these big cities?

[English]

SHRI K.P. UNNIKRISHNAN: Sir, the route for transmission is one thing and the capacity augmentation of each exchange is another thing. Sir, as far as this question is concerned, it does not mean that we do not have the connecting link with these places. So far as the review is concerned, it will be done in 1990-91. The micro wave is planned for Bareilly and Moradabad in the Eighth Plan. And as far as Bareilly exchange is concerned, it will be augmented.

Supply of Drinking Water to Rural Areas

*523. SHRI BASAVAPUNNAIAH SINGAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Accelerated Rural Water Supply Programme to supply safe drinking water to the entire rural population by 1991 has suffered a serious setback because of diversion of the funds by the State Governments;

(b) if so, the details thereof and the percentage of the allocated funds diverted by the State Governments, State-wise, and the percentage of the problem villages re-

quired to be covered by the States affected thereby; and

(c) the Government's reaction thereto?

[Translation]

DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) to (c). A Statement is laid on the Table of the House.

STATEMENT

(a) Supply of safe drinking water to rural population is taken up mainly under the State Sector Minimum Needs Programme (MNP) and Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP). No diversion of funds is allowed under ARWSP. However, the diversion/reduction of the approved plan outlay during the Seventh Plan under the State Sector Minimum Needs Programme (MNP) in some of the States has resulted in shortfall in achievement of the target of coverage of problem villages with safe drinking water supply facilities in those States. Such diversion/reduction in MNP outlay also had affected central assistance under ARWSP to some of the States, because such assistance is given subject to matching MNP provision only.

(b) The details are given in the enclosed annexure I and II.

(c) The Central Government has noted with concern the shortfall in achievement of the target of 1989-90 in some of the States and has taken up the matter with the concerned States for appropriate remedial measures.

ANNEXURE-I

Amount Diverted/Reduced under MNP in Seventh Plan

(Rs. in crores)

Sl. No.	State	Amount Diverted/Reduced in the 7th Plan (MNP)				%Diversion
		Original outlay	Actual Utilisa- tion	Amount Diverted to other Sectors/ Reduced		
1	2	3	4	5	6	
1.	Andhra Pradesh	140	120.55	19.45	13.89	
2.	Haryana	105	100.87	4.13	3.93	
3.	Jammu & Kashmir	120	111.39	8.61	7.81	
4.	Maharashtra	460	424.03	35.97	7.18	
5.	Meghalaya	30	26.91	3.09	10.30	
6.	Mizoram	18	16.08	1.92	10.67	

Sl. No.	State	Amount Diverted/Reduced in the 7th Plan (MNP)				%Diversion
		Original outlay	Actual Utilisa- tion	Amount Diverted to other Sectors/ Reduced	5	
1	2	3	4	5	6	
7.	Punjab	65	56.54	8.46	13.02	
8.	Rajasthan	150	113.00	37.00	24.67	

ANNEXURE-II

Shortfall in Physical Achievement in coverage of 'No Source' Problem Villages (PVs) in Vllth plan

S.No.	State	Target (No. of PVs)	Likely Achievement (No. of PVs)	%Shortfal
1	2	3	4	5
1.	Andhra Pradesh	2500 @	2400 *	4.00
2.	Haryana	2314	2143 *	7.39
3.	Jammu & Kashmir	2959	2101 **	28.99
4.	Maharashtra	5174	5107 *	1.29
5.	Meghalaya	3658	2275 **	37.81
6.	Mizoram	595	522 *	12.27
7.	Punjab	2254	1367 **	39.35
8.	Rajasthan	7310	6910 *	5.47

@ — Partially covered villages for 1989-90 only.

* — Shortfall is entirely in the target for 1989-90.

** — Even if the State Government had not diverted the funds they would not have been able to cover all PVs in the Vllth Plan due to constraint of resources, limited working season, difficult terrain and inadequate support infrastructure.

[English]

SHRI BASAVAPUNNAIAH SINGAM: Sir, this is a question relating to the drinking water problem. This problem is the most important problem in India and is more important than the food problem. The Government has to provide drinking water to all the villages in the country. There are certain State Governments which are diverting the funds allocated, for this purpose to other purposes. The Minister's statement also discloses that several States including Andhra Pradesh—the previous Government—have diverted the funds to other purposes. It was admitted in the Minister's statement also. So, I would like to put a question to the Government that in such cases, what are the steps that have been contemplated by the Government to prevent such diversion in future? I would also like to put another question connected with this. And that is, about diversion of funds. There is a shortfall in respect of several villages. So I would like to know whether this Government is going to increase the aid to the State Governments to curb the shortfall.

[Translation]

SHRI DEVI LAL: Mr. Speaker, Sir, the Government have decided to provide drinking water to all the villages within two years. The funds allocated to provide drinking water facilities will not be diverted to other sectors. On the one hand, the cities have plenty of water and on the other hand, there is shortage of drinking water in the villages. For example, 240 litres of water per head is supplied in Delhi but in villages it is only 12 litres per head. The drinking water is our first priority and we will provide it in all the villages of the country whether it is in Rajasthan, Bihar or Orissa (*Interruptions*)...

SHORT NOTICE QUESTION NO. 2

**Provocative Utterances by "JKLF"
Chief Against India**

S.N.Q. No. 2: **SHRI K. S. RAO:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken a serious note of the provocative utterances of "JKLF" Chief, presently in the United States, against India and about the activities of militants in Jammu & Kashmir;

(b) if so, the details of his utterances made in the United States;

(c) whether "JKLF" Chief has been directing the activities of the militants in Jammu & Kashmir and other parts of the country from the United States;

(d) whether Government have lodged a strong protest with the United States Government in the matter;

(e) if so, the details thereof; and

(f) the reaction of the US Government to the protest made by India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) A statement is given below.

(c) There are strong indications that Amanullah Khan has been directing the activities of terrorist elements in Jammu & Kashmir from the United States. In an interview given in the New York on 10th April, Amanullah Khan himself admitted that he provides broad guidelines to terrorist elements.

(d) and (e). Both in Washington and in New Delhi, the Government of India has expressed deep concern at Amanullah Khan's presence and activities on US soil, given his known terrorist character and links.

(f) In response to questions on 17th April, a US State Department spokesman made the following statement:

"We are deeply disturbed by the statements attributed to Amanullah Khan. If accurately reported, we believe that these statements promote terrorism."

"We consistently and unequivocally